

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.326/TT/2022

Subject : Petition for determination of transmission tariff for the 2019-24 tariff period for assets covered under "Transmission System for providing connectivity to RE projects at Bikaner (PG), Fatehgarh-II & Bhadla II" in the Northern Region.

Date of Hearing : **30.9.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Ajmer Vidyut Vitran Nigam Limited and others

Parties Present : Shri Sakie Jakharia, Advocate, NTPC
Ms. Kavya Bhardwaj, CTUIL
Shri V.C. Sekher, PGCIL

Record of Proceedings

Since the order in the matter, which was reserved on 1.12.2022 and 6.2.2024, could not be issued prior to the Members of the Commission, who formed part of Coram, demitting office, the matter has been re-listed for the hearing.

2. The Petitioner's representative submitted that the pleadings had been completed in the matter, and arguments were heard and requested the Commission to issue an order based on the information already on record. Learned counsel for the Respondent agreed to the same.

3. Considering the above, the Commission reserved the matter for order.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)